

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.21
C.A. (CAA) No.19/BB/2024

IN THE MATTER OF:

M/s. Fashnear Technologies Pvt. Ltd. ... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on 24.05.2024

CORAM:

SHRI K.BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Uday Shankar with Ms. R. Tehashwani

ORDER

1. Heard the Ld. Counsels for the Petitioner.
2. List the matter on **12.06.2024**.

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

K. BISWAL
MEMBER (JUDICIAL)